CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO.: 1 25.03.2021

O.A./350/995/2018

(SB) (HG)

BELARANI GHOSH

-V/S-

S C RAILWAY



ITEM NO:27

FOR APPLICANTS(S) Adv. :

Mr. A. Chakraborty

Ms. P. Mondal

FOR RESPONDENTS(S) Adv.:

Ms. G. Roy

Notes of The Registry	Order of The Tribunal
	Heard both.
	Since the applicant had passed away, OA abates.
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	(BIDISHA BANERJEE) MEMBER (J)
	pd